

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)


NOTIFICATION

No: 3030 of 2024 RG/LP

Dated: 10/12/2024

It is hereby notified that Shri Rakesh Singh S/O Shri Parbhat Singh R/O Pingloga Houchak, Tehsil Pogal Paristan District Ramban on being appointed as Reader in the High Court of J&K and Ladakh, has surrendered his Certificate of Enrollment, as an Advocate, vide his application dated 11.10.2024 Therefore, his Certificate of Enrollment bearing Roll No. JK-378/2016 dated 01.12.2016 is kept in abeyance.

By Order.



(Registrar Administration)
10-12-2024
Signature
AR
10/12/2024

No: 55162-66 RG/LP Dated: 10/12/2024

Copy to the: -

1. Registrar Judicial, High Court of Jammu & Kashmir and Ladakh, Jammu.
2. Principal District & Sessions Judge, Ramban.
2. Secretary, Bar Council of India, New Delhi.
3. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
4. Shri Rakesh Singh S/O Shri Parbhat Singh R/O Pingloga Houchak, Tehsil Pogal Paristan District Ramban
A/P Reader, High Court of Jammu & Kashmir and Ladakh, Jammu.

.....for information


(Registrar Administration)
10-12-2024
Signature
AR
10/12/2024